

(c) whether in response to question asked by former MP of Shimla, Ministry has not taken any action due to incorrect information provided by concerned officers without conducting any on-the-spot inspection; and

(d) if so, remedial action to be taken by Government after conducting an inspection in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): (a) to (d) As informed by Prasar Bharti, a Very Low Power TV transmitter (VLPT) of 10 Watt power is functioning at Chirgaon. The site where VLPT, Chirgaon is located was selected from the point of view of optimum coverage. Normal coverage range of a VLPT is about 5 to 6 Kms. TV signals get obstructed due to intervening hills / other structures etc. Coverage of VLPT, Chirgaon is limited due to hilly terrain in the area. Whereas Chirgaon township is reported to be adequately covered, some nearby villages do not receive coverage. Representations for shifting of the VLPT from its present site had been received in the past and examined. Shifting of VLPT, Chirgaon from its present site has not been considered practicable. In case, the transmitter is shifted from its present site, some areas presently covered by the transmitter will not receive the signal.

Areas uncovered by terrestrial transmitters, all over the country have been provided with multi channel TV coverage through Doordarshan's free to air DTH service "DD Direct Plus", signals of which can be received throughout the country with the help of small sized dish receive units. New transmitters for expansion of terrestrial coverage are now not envisaged. There is no scheme either to increase the capacity of the present VLPT at Chirgaon or to shift it from the present site.

In the past also questions have been raised in both houses of parliament regarding coverage of Chirgaon tehsil, district Shimla by Doordarshan and it was informed that the location of VLPT Chirgaon was selected from the point of view of optimum coverage. Some requests from village panchayats in Chirgaon tehsil for shifting of VLPT Chirgaon from its present location to another location were received but the VLPT was not shifted as this was likely to result in some areas losing the TV coverage presently available there.

Poaching activity near Sariska wildlife sanctuary

*163. SHRI Y.S. CHOWDARY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any cases of poaching activity in the Aravalli ranges, mainly near Sariska Wildlife Sanctuary have been brought to Government's notice;

(b) if so, the details thereof;

(c) whether Government has taken any action on these complaints;

(d) if so, the details thereof; and

(e) the details of the loss/damage caused to wildlife due to these activities?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) 19 cases of poaching have been reported by the State (Rajasthan) in the Aravalli ranges, in and around the Sariska Tiger Reserve, during the years 2009 and 2010. Details of such cases are given in the Statement (*See below*).

(c) to (e) Yes, Sir. As reported by the State, necessary action has been taken in the said poaching cases as per the provisions of the Wildlife (Protection) Act, 1972. The loss of wild animals due to such poaching are given in the Statement.

Statement

*Details of Poaching cases, in and around Sariska Tiger Reserve,
during 2009 and 2010 as reported by the State*

Sl. No.	No. of poaching cases	Name of wild animal	FIR No. & Date	No. of accused
1	2	3	4	5
1	1	Wild boar	45-8/9.01.09	4
2	1	Peacock	23-61/25.3.09	1
3	-	Fish	75-24/26.3.09	1
4	-	Fish	75-25/30.3.09	5
5	1	Peacock	93-62/9.4.09	1
6	1	Wild boar	86-21 2.6.09	1
7	1	Monitor lizard	93-84/2.7.09	1
8	2	Wild boar and Hyena	39-97/01.12.09	2

1	2	3	4	5
9	-	Fish	75-51/6.12.09	4
10	1	Wild boar	42-6/31.3.10	-
11	1	Peacock	44-53/8.5.2010	2
12	1	Sambar	44-60/8.10.10	5
13	1	Python	19-25/4.7.2009	5
14	1	Owl	22-20/13.10.09	1
15	1	Peacock, Monitor Lizard, Rabbit	10-07/24.6.10	6
16	1	Blue bull	4-40/19.8.09	3
17	1	Brush of mongoose hair	1517-28/22.01.09	1
18	1	Panther skin	1520-33/13.3.09	1
19	1	Peacock	709-46/29.07.10	2

Compensation to NTPC

*164. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation (NTPC) is to get 600 crore compensation;

(b) if so, the details worked out so far, State-wise; and

(c) the parameters adopted therefor during the Eleventh Five Year Plan, State wise?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Tigers missing from Ranthambhore Tiger Reserve

†* 165. SHRI OM PRAKASH MATHUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

†Original notice of the question was received in Hindi.